

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt3>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
61	W.P.(C)-107/2018 CM APPL. 484/2018 WITH W.P.(C) 12759/2019	SAMRATH SAMJAK NYAY AVAM JAN JAGARAN SANTHA(REGD.) V/s UNION OF INDIA AND ORS.	VIVEK KUMAR TANDON, NAUSHAD AHMED KHAN, YOGENDER KUMAR, RAJAT AGHNIHOTRI	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(9811363057)(PETITIONER) YOGENDER KUMAR(YOGENDERKUMAR34@YAHOO.COM)(9654337437)(PETITIONER) RAJAT AGHNIHOTRI(RAJATAGNIHOTRI@GMAIL.COM)(9873624672)(PETITIONER)		

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